

LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table a copy of Notification No. S.O. 595(E) (Hindi and English versions) published in Gazette of India dated the 8th August, 1985 declaring any service in the uranium industry to be an essential service for the purpose of the Essential Services Maintenance Act, 1981, under sub-section (2) of section 2 of the said Act.

[Placed in Library. See No. L.T. [1321/85]

12.08 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 7th August, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Fourth Report

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Fourth Report (Hindi and English version) of the Committee on Private Members' Bills and Resolutions,

ESTIMATES COMMITTEE

[English]

Third Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to present the Third Report (Hindi and English versions) of the Estimates Committee on Action taken by Government on the recommendations contained in the Eighty-first Report of the Committee (7th Lok Sabha on) the Ministry of Home Affairs—Administration of Union Territory of Delhi—Part II—Pollution Control.

PUBLIC ACCOUNTS COMMITTEE

12.09 hrs.

[English]

First, Second, Sixth and Seventh Reports

SHRI E. AYYAPU REDDY (Kurnool) : Sir, I beg to present the following Reports (Hindi and English Versions) of the Public Accounts Committee :

- (1) First Report on Action Taken on 215th Report of the Committee (Seventh Lok Sabha) regarding Import of trainer aircraft.
- (2) Second Report on Action Taken on 55th Report of the Committee (Seventh Lok Sabha) regarding Metro railway, Calcutta.
- (3) Sixth Report on Action Taken on 228th Report of the Committee (Seventh Lok Sabha) regarding Conversion of Viramgam-Okha- Porbandar Section.
- (4) Seventh Report on Action Taken on 200th Report of the Committee (Seventh Lok Sabha) regarding Customs Receipts—Duty on passengers Baggage.